

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 1069 of 1997

Present : Hon'ble Mr. Mukesh Kumar Gupta, Judicial Member
Hon'ble Mr. M.K. Mishra, Administrative Member

S. Mukherjee & Ors.

- VS -

Central Railway

For the Applicants : Mr. B.C. Sinha, Counsel

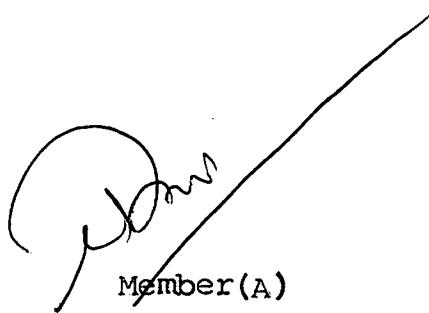
For the Respondents : Ms. K. Banerjee, Counsel

Date of Order : 15-12-2004

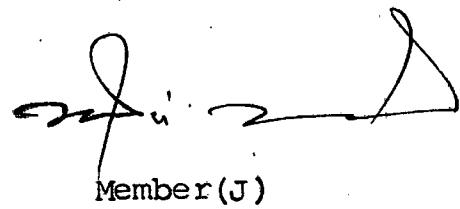
ORDER

MR. MUKESH KR. GUPTA, JM

Mr. B.C. Sinha, Ld. Counsel, appearing for the applicants, states that he would not like to pursue the matter as the relief prayed for in the present application has been granted to the applicants. Accordingly, the O.A. is dismissed as 'not-pressed'.



Member (A)



Member (J)

DKN